

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Grouse Promoters Pvt. Ltd.

**MAIN PETITION NUMBER** : CP(IB)/109(CHE)2022

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/395(CHE)2024  
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**ORDER**

Shri. Shivanshu Kumar, Ld. Counsl for the Applicant/Liquidator.

Heard.

This application has been filed to take on record the modified List of Stakeholders as Annexure-A to the application.

Application is taken on record.

IA(IBC)/395(CHE)2024 is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs